GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4203 ANSWERED ON 19/08/2025

CONVERGENCE OF MGNREGS

4203. Shri MadhavaneniRaghunandan Rao:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether convergence of Mahatma Gandhi National Rural Employment Guarantee Scheme with Pradhan Mantri Gram SadakYojana or JalJeevan Mission has been successful, if so, the details thereof; and
- (b) the details of assets created under such convergence during 2023-24 and the impact on employment generation and rural livelihoods?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme, with an objective to provide not less than one hundred days of employment in every financial year to every household in rural area whose adult members volunteer do unskilled manual work, resulting in creation of productive assets of prescribed quality and durability.

As per Schedule I of Mahatma Gandhi NREGA, Para 4 (1), IV: Category: D: Rural Infrastructure: (ii) Providing all-weather rural road connectivity to [unconnected villages and border areas] and to connect identified rural production centres to the existing pucca road network; and construction of pucca internal roads or streets including side drains and culverts within a village; and

Category: A: Public works relating to Natural Resource Management: (i) Water Conservation and water harvesting structures to augment and improve ground water like underground

dykes, earthen dams, stop dams, check dams and roof-top rain water harvesting structures in Government or Panchayat buildings with special focus on recharging ground water including drinking water sources; are permissible activity.

The all-weather rural road connectivity works are being taken up in convergence of Mahatma Gandhi NREGS and Pradhan Mantri Gram SadakYojna (PMGSY) under the Ministry of Rural Development. The planning, design, implementation, quality control and maintenance have to be ensured as per the Guidelines of the Ministry for providing single All Weather Road Connectivity to Non-PMGSY Habitations.

The works pertaining to the category of water conservation & water harvesting are being taken up in the rural areas as per the demand and local need of the community which in turn supports JalJeevan Mission directly or indirectly.

(b): The details of assets created in the category of Rural Connectivity and Water Conservation & Water harvesting under Mahatma Gandhi NREGS during FY 2023-24 are given at Annexure.

Annexure

Annexure referred to in reply to part (b) of LokSabhaUnstarred Question No. 4203 dated 19.08.2025

State-wise details of Rural Connectivity and Water Conservation & Water Harvesting related works under Mahatma Gandhi NREGS during FY 2023-24									
	States/UTs	Rural Connectivity works completed			Water Conservation & Water Harvesting				
SI. No.		Completed	Total Expenditure (Rs. in lakh)	Persondays generated	Completed	Total Expenditure (Rs. in lakh)	Persondays generated		
1	Andhra Pradesh	17,384	74,506.50	51,46,776	20,934	49,134.92	1,97,07,155		
2	Arunachal Pradesh	743	17,005.75	47,64,292	166	2,731.55	6,94,700		
3	Assam	908	1,937.15	4,86,321	4,959	20,547.60	72,94,463		
4	Bihar	40,935	1,53,580.18	2,81,81,093	33,561	69,275.06	2,59,04,610		
	Chhattisgarh	5,963		83,44,454		•	, , ,		
6	Goa	2	47.24	5,750	2	22.6	3,886		
7	Gujarat	4,870	41,671.57	54,83,937	6,550	39,296.19	85,08,324		
8	Haryana	1,329	15,286.95	14,61,981	378	4,516.77	12,12,522		
9	Himachal Pradesh	11,940	28,844.15	46,94,094	4,573	6,657.89	14,45,622		
10	Jharkhand	2,208	5,183.58	9,69,980	7,581	4,992.90	16,28,088		
11	Karnataka	32,713	91,009.66	86,26,906	47,749	2,03,252.79	6,07,92,715		
12	Kerala	15,762	25,763.05	6,97,225	66,731	1,76,317.86	5,17,82,298		
13	Madhya Pradesh	26,700	70,264.44	1,57,13,542	77,346	3,03,078.00	8,98,19,040		
14	Maharashtra	4,565	1,06,391.46	1,86,88,041	3,864	26,399.45	97,69,136		
15	Manipur	2,094	18,994.97	44,81,717	1,267	7,772.08	15,28,885		
16	Meghalaya	4,547	47,478.18	1,47,73,132	2,336	11,150.98	25,87,704		
17	Mizoram	1,981	7,456.96	17,24,691	834	2,931.79	7,37,163		
18	Nagaland	1,105	17,187.81	40,38,019	464	5,174.98	6,80,255		
19	Odisha	15,228	39,692.11	1,24,66,346	15,341	1,20,869.10	4,08,35,437		
20	Punjab	15,855	31,807.10	81,79,639	1,064	2,292.81	6,62,453		
21	Rajasthan	19,782	2,49,599.30	8,51,19,065	26,469	3,08,828.09	15,07,14,940		
22	Sikkim	208	1,238.62	3,25,641	425	563.74	84,104		
23	Tamil Nadu	17,210	1,00,234.87	64,44,644	1,31,354	7,99,351.84	29,53,09,653		
24	Telangana	17,423	1,26,280.47	71,06,346	13,509	51,595.94	2,82,52,161		
25	Tripura	3,114	24,791.64	16,33,146	2,900	5,421.25	21,13,333		
	Uttar Pradesh	67,147	1,87,722.48	1,20,36,910		1,42,328.73			
27	Uttarakhand	6,474	9,708.19		8,177	8,417.43	22,41,924		

				25,45,391			
28	West Bengal	469	0.19	43	259	1.06	
29	Andaman and Nicobar	32	92.9	22,761	32	102.73	17,633
30	Dadra and Nagar Haveli and Daman and Diu	-	•	-	-	•	-
31	Jammu and Kashmir	10,522	24,713.17	78,36,228	5,521	6,555.03	16,79,656
32	Ladakh	706	1,716.73	4,80,959	97	188.22	53,708
33	Lakshadweep	-	-				65
34	Puducherry	17	164.91	8,596	84	1,005.62	3,88,388
	Total	3,49,936	15,48,244	27,24,87,666	5,39,369	24,69,228.36	89,47,05,772

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